

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00421/2017

DATED THIS THE 24TH DAY OF JULY, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINESH SHARMA, MEMBER(A)

1.Sri. K. Gopalakrishnan,
S/o Sri Kanappan,
Aged about 57 years,
Technician Grade I,
O/o Senior Section Engineer (Electrical-AC)
South Western Railway
Bangalore-023.

2.Sri B. Raghunathan,
S/o Sri Balasundaram,
Aged about 57 years,
Technician Grade I,
O/o Senior Section Engineer (Electrical-AC)
South Western Railway
Bangalore-023.

3.Sri Jostilotson,
S/o Sri C.P. Raphael,
Aged about 59 years,
Technician Grade I,
O/o Senior Section Engineer (Electrical-AC)
South Western Railway
Bangalore-023.

4.Sri A. Mustaffa,
S/o Sri Abdul Navi,
Aged about 57 years,
Technician Grade I,
O/o Senior Section Engineer (Electrical-AC)
South Western Railway
Bangalore-023.

5.Sri J. Devarajulu,
S/o Late S. Jayaram,
Aged about 58 years,
Chief Travelling Ticket Inspector,
O/o CTTI (Sleeper)
South Western Railway, Bangalore-023.

...Applicants.

(By Advocate Shri K. Shivakumar)

V/s

1. The Union of India represented by
The General Manager,
South Western Railway,
Hubballi-580 020.

2. The Senior Divisional Personnel Officer,
South Western Railway,
Bangalore-560 023.

...Respondents

(By Shri N.S. Prasad, Railway Standing Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. The matter seems to be covered by the order in OA. No.146/2015 dated 21.09.2016 of the Madras Bench following this we also have passed orders.

2. Therefore, OA allowed to the extent as shown above in the said judgment. No costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the applicant in OA. No.421/2017

Annexure-A1: Copy of the RTI Reply dated 18.4.17.

Annexure-A2: Copy of the RTI Reply dated 18.4.17.

Annexure-A3: Copy of the RTI Reply dated 18.4.17.

Annexure-A4: Copy of order of SPO/ICF/CEN dated 17.4.14.

Annexure-A5: Copy of order of WPO/C&W/CEN dated 12.5.14.

Annexure-A6: Copy of order of Sr. DPO/MAS dated 21.5.14.

Annexure-A7: Copy of order of Sr. DPO/MAS dated 21.4.14.

Annexure-A8: Copy of Tribunal's order in OA.1327/14 dated 10.6.2015.

Annexure-A9: Copy of Tribunal's order in OA.170/00186/2016 dated 6.12.2016.

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